

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CONTEMPT PETITION (CIVIL)...

@ DIARY NO(S). 2374/2024 IN C.A. NO. 3010/2020

SWAMY GOVINDANAND SARSWATI JI

Petitioner(s)

VERSUS

SWAMI AVIMUKTESHWARANANDA SARASWATI & ORS.

Respondent(s)

Date : 16-01-2024 This petition was mentioned today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE SANDEEP MEHTA

For Petitioner(s) Mr. Pushpinder Singh, Adv. (Mentioned by)
Ms. Anurag Rana, Adv.

For Respondent(s)

UPON being mentioned the Court made the following
O R D E R

1. It is stated by the learned counsel appearing for the petitioner that C.A. No. 3010/2020 is scheduled for listing on 17.01.2024.
2. If that be so, list on 17.01.2024, subject to curing of defects, if any.
3. To be taken up along with C.A. No. 3010/2020.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(BEENA JOLLY)
COURT MASTER (NSH)